

1	2	3	4	5
15	Oil Meals	10269.24	7831.79	10810.52
16	Shellac	103.89	71.30	139.03
17	Niger Seeds	64.23	24.23	40.97
18	Fruits/ Vegetable Seeds	119.99	145.08	175.20
19	Fresh Fruits	1945.24	2269.08	2133.56
20	Fresh Vegetables	2454.15	2941.73	2492.07
21	Processed Vegetables	711.22	752.30	765.12
22	Processed Fruits and Juices	1099.15	1159.32	1001.63
TOTAL :		52148.94	48662.01	57594.83

Source: DGCI&S

(e) As per comtrade, 2009, share of India in export of agricultural products in the international market accounts for 1.8%.

(f) Encouraging exports is a continuous process. The Government encourages exports of agro products through measures and incentives under Plan schemes of the Commodity Boards, Development Authorities and Export Promotion Councils. The Government also encourages such exports through various other schemes like Market Development Assistance (MDA), Market Assistance Initiative (MAI), Assistance to States for Developing Export Infrastructure and Allied Activities (ASIDE), Vishesh Krishi and Gram Upaj Yojana, Focus Product Scheme, Focus Market Scheme, Town of Export Excellence, etc. Trade delegations are also mounted to penetrate foreign markets and Buyer-Seller Meets are organized to assist the potential exports.

FDI in ailing industries

3122. SHRI MANGALA KISAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) how many industries have been set up in India since 1991 and how much man-power have been employed since then;

(b) how many industries have been closed down since 1991 and how much people had to lose their job because of it; and

(c) the amount of Foreign Direct Investment (FDI) poured into industries after they have been shut down since 1991 and what is the employment generation with regard to it?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) From August, 1991 to October, 2011, the number of letters of intent/direct Industrial licences issued for the Licensed Sector for industries and the Industrial Entrepreneur, Memorandum (IEMs) filed for the Industries not covered under compulsory licensing were 92,061. The proposed employment indicated in these proposals was 21.5 million.

(b) Between 1991-2011 (October), 3418 units were closed and 2,35,856 workers were affected.

(c) No such information is maintained.

Below par performance of core industries

3123. SHRI D. RAJA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the eight core industries performed below par registering a 30 month low growth rate in September 2011, causing thereby constraints on GDP growth;

(b) if so, the details thereof with month-wise details of growth of those sectors in this fiscal;

(c) whether Government has taken any step to boost the growth rate of these core industrial sector;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) Yes, Sir. There has been a moderation in the growth rates of core industries in the recent months. The growth rates of eight core industries, month-wise during 2009-10, 2010-11 and so far during current year 2011-12 are given in the Statement (See below).

(c) and (d) Government has taken various measures to step up the industrial growth including growth of the core sector industries which, *inter-alia*, include promotion and facilitation of industrial investment including foreign direct investment; improvement in business environment; development of industrial and other infrastructure through public private initiatives; incentivizing research and development; and development of industry related skills. Government in November, 2011 also announced a National Manufacturing Policy, which aims at bringing down compliance burden of industry through self regulation and help industry to become globally competitive.

(e) Does not arise.